

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 822/2016
CA NO.

CORAM:

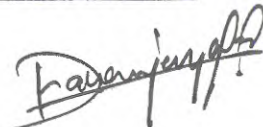
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K. Mohapatra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE COMPANY : M/s. Kaledio Impex Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 391-394

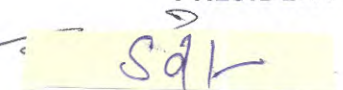
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
11	Mr. Tariq Muneer with Dhananjaya Sud	Counsel	M/s Kaledio Impex Pvt. Ltd. & Ors.	
2.	Chetana Kandpal	Company Prosecutor	For O.D. Delhi	chetana
3.	C. BALOONI	Company's witness	FOR D(NR)	(301)

ORDER

Learned counsel for the petitioner requests for some time to study the file
and then make submission.

List on 02.05.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

01.05.2017
Vineet